

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506
IB-657/ND/2021
IA/55/2023

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.02.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Ms. Riddhi Jain
Mr. Shiven Mishra, Adv. in IA/55/2023
For the Respondent : Mr. Yatin Dev, Adv.
Mr. V. Siddharth, Adv. (Proxy Counsel)

ORDER

Due to paucity of time, the matter is listed on **06.03.2023**.

**S/d-
(Court Officer)**